

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 208
ANSWERED ON TUESDAY, JULY 22, 2025**

ROLE OF GUJARAT CORPORATES FOR ATMANIRBHAR BHARAT

QUESTION

208 SHRI NARHARI AMIN :

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total number of companies that have undertaken programs under the banner of Atmanirbhar Bharat, in the Financial Years 2022-23, 2023-24 and 2024-25, State-wise, district-wise, in State of Gujarat; and
- (b) the total amount of funds allocated by companies, if any, towards the vision of Atmanirbhar Bharat, in the said periods, FY 2022-23, FY 2023-24, and FY 2024-25, State-wise, district-wise at State?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS;
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND
HIGHWAYS.**

(SHRI HARSH MALHOTRA)

(a) The Government announced various packages with the objective of fighting COVID-19 and making the country self-reliant, which includes measures announced by the Reserve bank of India (RBI), a relief package titled 'Aatmanirbhar Bharat' Package (ANB) 1.0, 2.0 and 3.0 announced on 13th-17thMay, 2020, 12thOctober, 2020 & 12th November 2020 respectively. The ANB includes various facilities to businesses including emergency working capital loans etc., and such other financial measures. Therefore, this is a general relief package to businesses including companies existing or registered after the date of announcement of ANB. There is no separate tag in incorporation of the companies to identify companies under the banner of Atmanirbhar Bharat. However, the number of Companies incorporated state wise during FY 2022-23, FY 2023-24, and FY 2024-25 are at Annexure -I. The district wise incorporation of companies in Gujarat for FY 2022-23, FY 2023-24, and FY 2024-25 are at Annexure-II.

(b) The Companies are required to prepare and file their Financial Statements as per the notified Accounting Standards and in terms of Section 129, 133, 134 r/w Section 137 of the Companies Act, 2013. There is no provision under the Companies Act, 2013 to capture funds allocated under Atmanirbhar Bharat by companies.

ANNEXURE-I

REFERRED TO IN PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 208 FOR 22.07.2025.

DETAILS OF COMPANIES INCORPORATED IN INDIA

S. No.	State	FY 2024-25	FY 2023-24	FY 2022-23	Total
1	Andaman and Nicobar Islands	44	86	63	193
2	Andhra Pradesh	4,204	3,691	2,985	10,880
3	Arunachal Pradesh	123	207	86	416
4	Assam	1,668	1,851	1,556	5,075
5	Bihar	6,140	6,295	5,037	17,472
6	Chandigarh	552	628	572	1,752
7	Chhattisgarh	1,591	1,619	1,301	4,511
8	Dadra and Nagar Haveli and Daman and Diu	54	51	60	165
9	Delhi	16,077	16,998	15,584	48,659
10	Goa	682	632	584	1,898
11	Gujarat	10,551	10,211	8,970	29,732
12	Haryana	9,447	9,513	7,578	26,538
13	Himachal Pradesh	773	783	641	2,197
14	Jammu & Kashmir	1,380	1,433	1,016	3,829
15	Jharkhand	2,052	2,145	1,756	5,953
16	Karnataka	13,502	14,870	12,131	40,503
17	Kerala	6,258	6,258	5,767	18,283
18	Ladakh			11	11
19	Lakshadweep	5	8	3	16
20	Madhya Pradesh	5,195	5,433	4,768	15,396
21	Maharashtra	31,559	32,602	29,143	93,304
22	Manipur	237	218	233	688
23	Meghalaya	84	83	80	247
24	Mizoram	74	75	46	195
25	Nagaland	107	147	69	323
26	Odisha	3,224	3,217	2,820	9,261
27	Puducherry	207	189	186	582
28	Punjab	2,818	3,079	2,421	8,318
29	Rajasthan	7,685	6,884	6,021	20,590
30	Sikkim*				
31	Tamil Nadu	12,682	12,633	10,584	35,899
32	Telangana	12,277	12,306	10,247	34,830
33	Tripura	158	175	113	446
34	Uttar Pradesh	19,610	20,612	17,341	57,563
35	Uttarakhand	1,765	1,704	1,556	5,025
36	West Bengal	8,353	8,682	7,973	25,008
	Grand Total	1,81,138	1,85,318	1,59,302	5,25,758

* Companies Act, 2013 is not applicable in State of Sikkim.

ANNEXURE-II

REFERRED TO IN PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 208 FOR 22.07.2025.

DETAILS OF COMPANIES INCORPORATED IN GUJARAT

S. No.	District	FY 2024-25	FY 2023-24	FY 2022-23	Grand Total
1.	Ahmadabad	4,325	4,034	3,613	11,972
2.	Amreli	35	33	32	100
3.	Anand	170	167	150	487
4.	Aravalli	-	-	-	-
5.	Banaskantha	105	123	106	334
6.	Bharuch	135	133	137	405
7.	Bhavnagar	153	129	130	412
8.	Botad	-	-	-	-
9.	Chhota Udepur	-	-	-	-
10.	Dahod	24	28	22	74
11.	Dangs	1	1	4	6
12.	Devbhumi Dwarka	-	-	-	-
13.	Gandhinagar	548	555	404	1,507
14.	Gir Somnath	-	-	-	-
15.	Jamnagar	178	159	110	447
16.	Junagadh	94	104	110	308
17.	Kachchh	287	274	293	854
18.	Kheda	72	81	64	217
19.	Mahesana	155	144	136	435
20.	Mahisagar	-	-	-	-
21.	Morbi	-	1	-	1
22.	Narmada	3	6	9	18

23.	Navsari	62	79	64	205
24.	Panchmahals	62	64	34	160
25.	Patan	34	28	40	102
26.	Porbandar	29	20	20	69
27.	Rajkot	920	882	698	2,500
28.	Sabarkantha	88	102	90	280
29.	Surat	1,709	1,717	1,503	4,929
30.	Surendranagar	60	40	45	145
31.	Tapi	8	2	-	10
32.	Vadodara	1,083	1,077	942	3,102
33.	Valsad	211	228	214	653
	Total	10,551	10,211	8,970	29,732
